

(i) Education (ii) Enforcement (iii) Engineering (roads as well as vehicles) and (iv) Emergency care. A synthesis report of the recommendations of the Working Groups are circulated in the 13th meeting of the NRSC held on 29.02.2012. The State Government are to take the following measures to improve road safety :

1. Identification of top 25 black spots in the state which will be taken up for treatment by the Ministry.
2. Setting up of State Road Safety Councils and District Committees.
3. Setting up of road safety fund at State level including mechanism of diverting 50% penalties collected towards traffic violations in this fund.
4. Replication of Tamil Nadu model for implementation of Road Accident Data Management System (RADMS).
5. Developing emergency medical services by having a 24×7 call centre with a dedicated common telephone number backed by ambulances.
6. Action against over-loading, drunken driving and removal of liquor shops on NHs.
7. Enforcement of use of seat belt by four wheelers drivers and use of ISI helmets by two wheeler riders including pillion rider.
8. Road accident crash investigation.
9. Conspicuity of non-transport vehicles during night time by fixing retro-reflective tapes.
10. Accreditation of Institutes of Driving Training and Research (IDTRs)/Driver Training Institutes (DTIs) for issuing of permanent driving licences.
11. Compulsory training before issuance of permanent driving licence for commercial vehicles.
12. Accreditation of Inspection and Certification centres to provide objective fitness certificate of vehicles by RTOs and developing their audit mechanism.

(c) and (d) As per recommendations of the National Road Safety Council, States are to set up a Road Safety Fund by pooling 50 per cent of the penalties collected towards traffic violations.

#### **Migrant Labour working Abroad**

\*303. SHRI RAMA CHANDRA KHUNTIA : Will the Minister of OVERSEAS INDIAN AFFAIRS be pleased to state :

- (a) the total number of migrant labour, including professionals, working

overseas with legal documents, and approximate number of workers working illegally; and

(b) whether Government has signed any bilateral agreement to address their issues and to regularize the illegal migrants in their respective country and place of work?

THE MINISTER OF OVERSEAS INDIAN AFFAIRS (SHRI VAYALAR RAVI) : (a) As reported by eighty eight Indian Missions, information about the number of migrant labours including professionals working in the countries of their accreditation is given in the Statement (see below). Details for illegal migrants are not available.

(b) The government has signed MOUs on labour with seven major labour receiving countries, namely, Jordan, UAE, Kuwait, Qatar, Oman, Malaysia and Bahrain to lay down the framework for bilateral cooperation for the protection and welfare of workers. Besides, Government has also signed Social Security Agreement with eight countries, viz., Belgium, France, Germany, Switzerland, Luxembourg, Denmark, South Korea and Netherlands.

### *Statement*

#### *Details of Migrant Labour Working Abroad*

Sl. No.	Name of the Mission/Country	Estimated No. of Indian / Workers with Legal Documents
1	2	3
1.	Kandy, Sri Lanka	90
2.	Mongolia	60-70 (approx.)
3.	Istanbul, Turkey	165
4.	Kabul, Afghanistan	3502
5.	Baku, Azerbaijan	250-300 (approx.)
6.	San Francisco, USA	276500
7.	Chicago, USA	386000
8.	Malaysia	54949
9.	Geneva, Switzerland	100
10.	Cyprus	600
11.	Hamburg, Germany	5912
12.	Kuwait	641062

1	2	3
13.	Frankfurt, Germany	17000
14.	Maputo, Mozambique	1200
15.	Astana, Kazakhstan	1000
16.	Kampala, Uganda	5600
17.	Khartoum, Sudan	2586
18.	Herat, Afghanistan	71
19.	Lima, Peru	740
20.	Rabat, Morocco	180
21.	Paris, France	15000
22.	Beirut, Lebanon	9400 (approx.)
23.	Amman, Jordan	8000
24.	Tehran, Iran	350
25.	Belgrade, Serbia	4
26.	Warsaw, Poland	300
27.	Helsinki, Finland	2000
28.	Ashgabat, Turkmenistan	1650
29.	Tashkent, Uzbekistan	30-40 (approx.)
30.	Angola	6104
31.	Damascus, Syria	75
32.	Kandhar, Afghanistan	620
33.	Budapest, Hungary	250
34.	The Hague, The Netherlands	11000
35.	Madagascar	220
36.	Tripoli, Libya	900
37.	Cairo, Egypt	3600
38.	Harare, Zimbabwe	500
39.	Guatemala	10
40.	Mexico City, Mexico	1338

1	2	3
41.	Madrid, Spain	30000
42.	Georgetown, Guyana	290
43.	Houston, USA	50000
44.	Caracas, Venezuela	27
45.	Port of Spain	500
46.	Kingston, Jamaica	70000
47.	Suva, Fiji	74
48.	Seoul, South Korea	2000-2500 (approx.)
49.	Bucharest, Romania	500
50.	Riyadh, KSA	180000-200000 (approx.)
51.	Dubai, UAE	180000
52.	Zagreb, Croatia	5
53.	Tokyo, Japan	8915
54.	Bishkek, Kyrgyzstan	1150-1200 (approx.)
55.	Sofia, Bulgaria	307
56.	Shanghai, China	7657
57.	Ho Chi Minh City, Vietnam	400
58.	Yerevan, Armenia	1400 (approx.)
59.	Papua New Guinea	2500
60.	Gaborone, Botswana	200
61.	Kyiv, Ukraine	4500
62.	Dhaka, Bangladesh	1571
63.	Abu Dhabi, UAE	175000
64.	Abuja, Nigeria	25070
65.	Hanoi, Vietnam	300
66.	Bratislava, Slovakia	50
67.	Bamako, Mali	230
68.	Prague, Czech Republic	250

1	2	3
69.	Dar-es-Salaam, Tanzania	15000
70.	Thimphu, Bhutan	33010
71.	Mauritius	10757
72.	Nairobi, Kenya	12500
73.	Ankara, Turkey	45
74.	Addis Ababa, Ethiopia	2350
75.	Rome, Italy	70248
76.	Brussels, Belgium	7600
77.	Juba, South Sudan	450
78.	Kinshasa, Congo	650
79.	Brasilia, Brazil	2000
80.	Canberra, Australia	194800
81.	Stockholm, Sweden	2500
82.	Brunei,	10000
83.	Bahrain	400000
84.	Mombasa, Kenya	900
85.	Windhoek, Namibia	40
86.	Sau Paulo, Brazil	270
87.	Minsk, Belarus	15
88.	Victoria, Australia	2500

**Improvement of Border Roads**

\*304. SHRI NATUJI HALAJI THAKOR : Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state :

(a) whether it is a fact that the Ministry had kept a meeting on 28 April, 2009 at New Delhi for improvement of border roads;

(b) whether it is also a fact that as per decision taken in the meeting, Gujarat has forwarded proposal for improvement of 965 km. of border road on 30 May, 2009; and